



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,12th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 7

**[RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3520/2024 B/O	DAMBARU DHAR DAS Versus BANK OF INDIA AND ANR	MR S DUTTA MR. B SHARMA MR. H DAS	

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LEAVE NOTE OF ADVOCATES FOR 12/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



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HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2015/2024 B/O	JUYEL DAS @ JEWEL DAS Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR D PEGU MR. R KONWAR MS B KOUSHIK	SC, NCB
2	Bail Appln./2016/2024 B/O	ABHISHEK CHANDA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
3	Bail Appln./2019/2024 B/O	BIJU SARKAR @ BIJU DAS Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. J ABBAS MR P H KONWAR	PP, ASSAM
4	Bail Appln./2021/2024 B/O	AMJED ALI Versus THE STATE OF ASSAM	MR B M DEKA MR R.AHMED	PP, ASSAM
5	Bail Appln./2022/2024 B/O	SAPIER MONIN @ SP Versus STATE OF ASSAM	MR. A K SHARMA MR. A AHAD	PP, ASSAM
6	Bail Appln./2023/2024 B/O	SAJIDUL ISLAM Versus THE STATE OF ASSAM	MD S HUSSAIN MR M Z SHAH	PP, ASSAM
MOTION				
7	CRP(IO)/229/2024 B/O	SUNITA SWAMI Versus PAWAN KUMAR JALAN @ PAWAN JALAN	MR A SHARMA MR. H BURAGOHAIN	
8	Cont.Cas(C)/360/2024 B/O	SANDEEP KUMAR BHAGAT Versus SMT. ANJANA DAS AND 2 ORS.	MS S SHARMA	
9	AB/1788/2024 B/O	SOKIAL RAHMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
10	AB/1789/2024 B/O	TASIRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
11	AB/1790/2024 B/O	KOSOM ALI Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
12	AB/1791/2024 B/O	DHIMANSHU SAIKIA Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM

13	AB/1794/2024 B/O	ROBIUL HUSSAIN ALIAS ROFIKUL HUSSAIN Versus THE STATE OF ASSAM AND ANOTHER	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED	PP, ASSAM
14	WP(C)/3517/2024 B/O	ABDUL RAFIQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. A M KHAN MR Z RAHMAN	SC, P AND R.D.
15	WP(C)/3518/2024 B/O	KUNJOLLY PUMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	SC, K A A C
16	WP(C)/3519/2024 B/O	M/S RAMA K GUPTA AND CO. Versus THE PANCHAYAT AND RURAL DEVELOPMENT DEPATMENT AND 2 ORS.	MR. B J GHOSH MR. R GOSWAMI	SC, P AND R.D.

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COURT NO: 26

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1989/2024 B/O	MOTIBUL HOQUE Versus THE STATE OF ASSAM	RAKESH DHAR	PP, ASSAM
2	Bail Appln./1991/2024 B/O	NARESH KUMAR SAHANI AND 4 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MR M REJA MR. P S BISWAS	PP, ASSAM
3	Bail Appln./1994/2024 B/O	LALHRUAITLUANGA AND ANR. Versus THE UNION OF INDIA	MR A TEWARI MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	SC, DRI
4	Bail Appln./2005/2024 B/O	MASUD ALAM Versus STATE OF ASSAM	MR. N BORUAH MR S ARAFAT	
5	Bail Appln./2007/2024 B/O	UTTAM CHAKRABORTY Versus UNION OF INDIA	N CHAUDHURY MR. A BORPUZARI MR A DEKA	SC, NCB
MOTION				
6	Tr.P.(Cri.)/32/2024 B/O	SYED SHIRAJUL HOQUE Versus JAHURA PARBIN AND ANR	MR. M ALI MR J. ISLAM	PP, ASSAM
7	Crl.Rev.P./262/2024 B/O	REJABUDDIN AHMED Versus BIJU HUSSAIN	MR. SURAJIT DAS MR. D GOGOI MR. J ABBAS	
8	Crl.Pet./808/2024 B/O	ANGKUR HATI BARUAH Versus THE STATE OF ASSAM AND ANR	MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	PP, ASSAM
9	AB/1754/2024 B/O	JITENDRA CHAUHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M Z SHAH MD P RAHMAN	PP, ASSAM
10	AB/1755/2024 B/O	MUSTOFA MAHMADUL HASSAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
11	AB/1776/2024 B/O	SAHIDUR SHEIKH AND ANR. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
12	AB/1779/2024 B/O	ANUWAR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. D GOGOI MR. J ABBAS	PP, ASSAM

13 [AB/1782/2024](#) SHIVANI KUMARI MR. D P BORAH PP, ASSAM
B/O **Versus** MR B PAUL
THE STATE OF ASSAM P JHA

BAIL HEARING (BA)

14 [Bail Appln./1755/2024](#) PINKEE GUPTA MR G JALAN PP, ASSAM
FIXED **Versus**
THE STATE OF ASSAM

15 [Bail Appln./1792/2024](#) JULAT ALI MR. N HASAN PP, ASSAM
FIXED **Versus**
THE STATE OF ASSAM MR. A HASAN
MR. I K BURAGOHAIN

BAIL HEARING

16 [AB/1219/2024](#) SAHAJAMAL SK @ SHAHAJAMAL SHEIKH MR H R A CHOUDHURY PP, ASSAM
FIXED **Versus**
THE STATE OF ASSAM MR. A AHMED
MR. I U CHOWDHURY

ORDERS

17 [I.A.\(CrI.\)/618/2024](#) SALEH AHMED CHOUDHURY AND 10 MR. I A HAZARIKA PP, ASSAM
B/O ORS. MR. I U CHOWDHURY
in CrI.Pet./56/2020 **Versus**
THE STATE OF ASSAM AND ANR.

WITH

[CrI.Pet./56/2020](#)

SALEH AHMED CHOUDHURY AND 10 MR. I A HAZARIKA MR. M BISWAS
ORS. MR. I U CHOWDHURY MS B BORA
Versus MS M DAS
THE STATE OF ASSAM AND ANR. PP, ASSAM

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